

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No192/07/HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	SEW Infrastructure Limited
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR	Advocate	sureshkumaleg@gmail.com 9959357722	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	ADV	vikramc@lawman.in 994990616	

ORDER

Heard. Shri K.Suresh Kumar, Ld. Counsel for Petitioner and Shri P.Vikram Ld. Counsel for Respondent.

Both the Counsels stated that the issue in question is likely to be resolved soon and sought time.

Case is posted to 20.11.2017.



Member (T)



Member (J)